

ITEM NO.10

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1651/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION)

Date : 19-07-2022 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service of notice is complete on sole respondent but none has
entered appearance on his behalf.

High Court and Trial Court records have not been received.

Issue D.O letter in this regard.

List again on 1.9.2022.

S.P.S. LALER
Registrar

MG